

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Associated Cylinders and Accessories
Pvt Ltd

MAIN PETITION NUMBER : CP/607/IB/2017

(IA/MA) APPLICATION NUMBERS

IA(IBC)/249(CHE)/2024

ORDER

Ms. Satyadevi Alamuri, Liquidator in person.

This application has been filed to take on record the 22nd
progress report for the quarter ended December 2023.

Liquidator is directed to expedite the liquidation process and
conclude the liquidation process within the extended time. It is
made clear that no further extension will be granted.

Report is taken on record, subject to all just exceptions.

IA/249/CHE/2024 is accordingly **disposed of**.

Incharge / Official maintaining the file is directed to update the
process file of the main CP enclosing all the previous orders
including orders on the interim applications.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)